

in experimental stage. Extensive studies and research work are required to evaluate its efficacy.

COMMAND AREA DEVELOPMENT PROGRAMME

2602. SHRI SYED SHAHABUDDIN: Will the Minister of WATER RESOURCES be pleased to state :

(a) the total outlay on the centrally sponsored command area development programme since its inception in 1974-75 with State-wise break-up;

(b) the number of particulars of command areas already developed with irrigation potential generated, command-wise, upto the end of the Seventh Plan period; and

(c) the command area development programmes under implementation under the Eighth Plan, State-wise with the irrigation potential envisaged, the estimated expenditure

and the year of commencement and the target year for completion ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON) : (a) A statement-I attached.

(b) A *Statement-II* is attached.

(c) The Command Area Development Programme is meant for better utilisation of created irrigation potential and not the creation of irrigation potential itself. An outlay of Rs. 700 crores has been proposed for the 8th Plan in the Central Sector. State-wise allocations have not been earmarked as these would depend on the expenditure incurred by the States on eligible items under the Programme and the Proposals received from them. There is also no target year for commencement and completion of irrigation potential creation under the Command area Development Programme which is aimed at better utilisation.

STATEMENT—I

Releases/Expenditure under the Central/State Sectors-under the Centrally Sponsored Command Area Development Programme.

(Unit Rs. in lakhs)

Sl. No.	Name of the State/ Union Territory	Central releases upto 3/93	State Exp. upto 3/91	State Exp. 91-93 (Anto.)	State Exp. upto 3/93	Central plus State Exp. total upto 3/93
1	2	3	4	5	6	7
1.	Andhra Pradesh	4865.21	10462.00	1415.00	11877	16742.21
2.	Assam	1471.46	1348.00	660.00	2008	3479.46
3.	Bihar	8800.35	6056.00	2299.00	8355	17155.35
4.	Goa	712.09	720.00	320.00	1040	1752.09
5.	Gujarat	8075.90	6338.00	2418.00	8756	16831.90
6.	Haryana	4048.92	9004.00	1376.00	10380	14428.92
7.	Himachal Pradesh	264.74	224.00	95.00	319	583.74
8.	Jammu & Kashmir	980.69	1483.00	356.00	1839	2819.69
9.	Karnataka	8685.92	11966.00	3458.00	15424	24109.92

1	2	3	4	5	6	7
10.	Kerala	3882.07	2558.00	1793.00	4351	8233.07
11.	Madhya Pradesh	7672.56	24505.00	4982.00	29487	37159.56
12.	Maharashtra	16120.86	43006.00	3640.00	51646	67766.86
13.	Manipur	403.22	340.00	300.00	640	1043.22
14.	Meghalaya	20.00	80.00	65.00	145	165.00
15.	Orissa	3230.61	3068.00	974.00	4042	7272.61
16.	Rajasthan	18286.61	26019.00	12526.00	38545	57831.61
17.	Tamil Nadu	4502.43	7763.00	1758.00	9521	14023.43
18.	Tripura	10.64	24.00	20.00	44	54.64
19.	Uttar Pradesh	24916.43	28624.00	3424.00	32048	56964.43
20.	West Bengal	1511.08	1572.00	350.00	1922	3433.08
21.	Dadra & Nagar Haveli	0.00	817.00	50.00	267	257.00
22.	Daman & Diu	0.00	50.00	—	60	60.00
23.	Grant for Studies	65.24	—	—	—	65.24
TOTAL		118527.02	185427.00	47289.00	232716	351243.02

STATEMENT—II

STATEMENT REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 2602 TO BE ANSWERED ON THE 12TH AUGUST 1993 IN LOK SABHA

Irrigation potential generated/created and that utilised Project-wise in respect of the 131 Projects under the Centrally Sponsored Command Area Development Programme at the end of the Seventh Five Year Plan (1989-90)

Sl. No.	State	Projects	Potential Created 000. ha.	Potential Utilised 000. ha.
1	2	3	4	5
1.	Andhra Pradesh	1. a. Nagarjunasagar Left Bank Canal		
		b. Nagarjunasagar Right Bank Canal	806.25	750.25
		2. Talliperu	4.24	2.27
		3. Peddavagu	2.95	2.63
		4. Gandhipalam	6.48	3.27
		5. Sriramasagar	252.16	228.76
		6. Santanala	2.31	0.00
		7. Swarna	3.60	2.69
Total			1077.99	989.87

1	2	3	4	5
II.	Assam	8. Jamuna	31.00	30.17
		9. Kaliabor	13.56	9.60
		10. Sukla	15.64	19.04
		Total	60.20	58.81
III.	Bihar	11. Gandak	900.00	863.00
		12. Badua	42.50	42.00
		13. Chandan	62.80	62.00
		14. Kiul	26.32	25.92
		15. Kosi	350.00	133.00
		16. Sone	736.00	692.80
		Total	2117.62	1818.72
IV.	Goa	17. Salauli	8.20	3.72
		18. Anjunam	4.62	1.17
		Total	12.82	4.89
V.	Gujarat	19. Mahi Kadana	212.40	207.76
		20. Panam	49.37	37.86
		21. Kararad RBC	4.60	4.10
		22. Jojwa-Wadhvana	8.80	5.52
		23. Patadungri	3.90	3.83
		24. Heran	2.23	4.15
		25. Wankleshwar	2.51	1.32
		26. Umaria	2.38	0.64
		27. Deo	10.16	2.56
		28. Ukai Kakraoar	326.81	193.17
		29. Daman Ganga	37.30	3.75
		30. Karan	27.25	2.90
		31. Shetrunji	43.00	35.04
		32. Bhadar	18.20	18.20
		33. Machhu I	9.66	9.66
		34. Dharoi	—	22.66
		35. Dantiwada	4.52	31.78
		36. Hathmati	23.65	21.56
		37. Meshwo	16.00	15.97
		38. Mathal	0.80	0.41
		39. Mjitti	0.03	0.03
Total	843.57	622.87		
VI.	Haryana	40. Gurgaon Canal	61.00	17.00
		41. JLN Lift Irri.	118.00	20.00
		42. Jui Lift Irri.	19.00	12.00
		43. Rewari Lift Irri.	20.00	20.00
		Total	218.00	69.00
VII.	Himachal Pradesh	44. Giri	5.26	5.26
		45. Balh	2.20	—
		46. Bhabur Sahib Stage-I	0.92	0.92
		Total	8.38	6.18

1	2	3	4	5		
VIII.	Jammu & Kashmir	47. Ravi Canal	19.00	17.88		
		48. Tawi Lift Irri.	13.00	7.16		
		49. Banimulla Manulzawoora	0.41	0.13		
		50. Lethapura	1.42	0.78		
		51. Marval	4.64	2.82		
		52. Niu Karewa Yusmarg	0.78	0.63		
		53. Ego-Phey Canal	0.60	0.00		
		Total	39.85	29.40		
		IX.	Karnataka	54. Cauvery Basin	135.69	106.61
				55. Ghataprabha	167.93	121.70
56. Malaprobha	146.63			126.14		
57. Tungbhadra	347.98			289.54		
58. Upper Krishna	107.43			93.87		
Total	905.43			737.86		
X.	Kerala	59. Chalakudi	39.00	27.26		
		60. Cheerakuzhi	2.27	1.75		
		61. Gayathri	10.93	10.11		
		62. Maļamouzha	42.00	40.21		
		63. Mangalam	6.88	6.61		
		64. Neyyar	17.95	16.18		
		65. Peechi	23.17	23.17		
		66. Pothundi	10.93	10.05		
		67. Vazhani	7.13	4.23		
		68. Walayar	6.51	6.51		
Total	166.77	146.08				
XI.	Madhya Pradesh	69. Tawa	291.30	140.10		
		70. Chambal	250.90	131.40		
		71. Aodha	9.00	9.00		
		72. Barna	60.50	31.90		
		73. Halali	33.20	20.80		
		74. Kolar	10.00	0.00		
		75. Naren	3.00	3.00		
		76. Kethan	2.00	2.00		
		77. Hasdeo	42.00	42.00		
		78. Kharung	49.00	48.00		
		79. Maniyari	45.00	45.00		
		80. Ghonga	8.30	6.80		
		81. Mahanadi	223.00	162.00		
		82. Pairi	51.00	36.00		
83. Tandula	68.20	38.00				
84. Gonk	4.40	3.80				
85. Balar	5.20	5.00				
86. Kodar	19.60	14.80				
87. Upper Wainganga	42.60	15.80				
88. Bagh	15.00	15.00				
89. Harsi	53.16	39.90				
90. Rampur Makroda	7.00	7.00				
Total	1293.36	817.30				

1	2	3	4	5
XII. Maharashtra	91. Bhima		101.88	45.58
	92. Khadakwasla		39.80	18.90
	93. Purna		57.99	38.52
	94. Upper Pengonga		30.16	7.40
	95. Jayakwadi Stage I&II		192.83	40.82
	96. Girna		57.21	31.33
	97. Upper Tapi		43.80	1.47
	98. Panzan		12.07	0.98
	99. Upper Godavari		58.47	27.40
	100. Pench		99.48	40.82
	101. Kukadi		52.36	19.75
	102. Mula		55.66	47.71
	103. Man ara		23.69	10.19
	104. Krishna		76.86	17.85
105. Warna		10.00	6.83	
106. Surya		14.21	2.80	
	Total		926.47	358.35
XIII. Manipur	107. Lok tak Lift Irri.		38.30	28.53
	108. Sakmai Barrage		8.40	6.90
	Total		46.70	35.43
XIV Meghalaya	109. Lokrok Kyrdoh Kawarg Ano ong Marakhapara Be elapara		1.00	1.00
	Total		1.00	1.00
XV. Orissa	110. Hirakud		251.15	251.15
	111. a. Mahanadi Delta (old)		206.77	195.51
	b. Mahanadi Delta (New)		269.40	242.25
	112. Salandi		60.14	60.14
	113. Potteru		50.87	50.87
	Total		838.33	799.92
XVI. Rajasthan	114. Chambal		213.00	212.00
	115. I.G.N.P. Stage-I		580.00	554.00
	116. I.G.N.P. Stage-II		219.50	67.00
	117. Mahi Baja sagar		72.09	46.41
	Total		1084.59	879.41
XVII. Tamilnadu	118. Cauvery System		600.00	597.52
	119. Lower Bhawani		83.77	83.77
	120. Pariyar Vagai		76.00	76.00
	121. Sathanur		18.21	18.04
	122. Parambikulam Aliyar		101.25	101.25
	Total		879.23	876.58

1	2	3	4	5
XVIII.	Tripura	123. Gumti	2.00	2.00
XIX.	Uttar Pradesh	124. Gandak	303.00	280.00
		125. Ramganga	1372.00	1035.50
		126. Sarda Sahayak	1438.00	678.50
		Total	3113.00	1994.00
XX.	West Bengal	127. D.V.C. System	472.00	334.00
		128. Kangsabati	397.00	250.86
		129. Mayurakshi	251.00	251.00
		130. Teesta Barrage	26.78	7.50
		Total	1146.78	843.36
XXI.	Dadra & Nagar Haveli	131.*		
		Included in Damanganga Project in Gujarat		
XXI.	Daman & Diu	131.*		
GRAND TOTAL :			13856.85	10733.68

DEDICATED LIQUOR VENDS

2603. SHRI JEEWAN SHARMA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether dedicated liquor vendis have been introduced in the capital for the first time;

(b) if so, the details of this policy;

(c) whether the policy has invited criticism;

(d) if so, the details thereof;

(e) the manner in which the Government propose to face them;

(f) whether attention of the Government has been drawn to the news item captioned 'More spice to liquor drama' appearing in the "Indian Express" dated June 30, 1993; and

(g) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED) : (a) and (b) Dedicated liquor vendis were first introduced in Delhi in 1991-92.

The Current Excise Policy (1993-94) provides that in suitable cases, a dedicated vend may also be allowed to sell the products of more than one manufacturer.

(c) and (d) The Govt. of NCT of Delhi has reported that the Police has been generally well received. However, some parties, whose requests for the opening of dedicated vendis could not be acceded to, are agitating on the issue. Two writ petitions have been filed in this connection. There have also been some press reports in this regard.

(e) The criticism is not directed against the Policy of dedicated vendis as such. It mostly relates to the rejection of some applications for the opening of dedicated vendis.

(f) and (g) Yes, Sir. The Government of NCT of Delhi has reported that the press report neither gives all the facts correctly nor places them in proper perspective. Two officers, who were functioning as Excise Commissioner, were transferred out under the orders of Central Government having become due for posting outside Delhi.

There are 38 vendis in Delhi at present and not 70. No permission for advertising liquor